PHALGUNA 20, 1914 (SAKA)

SI.No State/UT		No. of freedom fighters.	(a) Whether a taking place in the A ration;	
16.	Mizoram	4	(b) if so, the de	
17.	Nagaland	З	(c) the count operation ;	
18.	Orissa	4,133	(d) the condit drilling operation;	
1 <b>9</b> .	Punjab	6,776		
20.	Rajasthan	779	(e) whether ar been obtained from	
21.	Sikkim		(f) if so, the de	
22.	Tamil Nadu	4,050	THE MINISTE MINISTRY OF PE	
23.	Tripura	883	RAL GAS (CAP	
24.	Uttar Pradesh	17,845	SHARMA): (a) and ploratory locations	
25.	West Bengal	22,142	Arabian Sea.	
<b>26</b> .	Andaman & Nic. Is.		(c) This drilling and a present no o	
27.	Chandigarh	86	(d) does not ar	
28.	Dadra &Nagar Havel	i <u> </u>		
29.	Daman & Diu		(e) and (f). Du strikes have been r	
30.	Delhi	2,010	Alloca	
31.	Lakshdweep		236. SHRI HA	
32.	Pondicherry	308	Minister of PETRO GAS be pleased to	
33.	I. N. A.	21,858	(a) whether the	
	TOTAL	1,61,335	oritised gas allocati	
[Enalish]			(b) if so the p	

[English]

## **Drilling Operation in Arabian Sea**

235, PROF, K. V. THOMAS: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

any drilling operation is Arabian Sea for oil Explo-

etails thereof;

tries taking part in this

tions laid down for this

ny positive results have n the operation; and

etails thereof?

ER OF STATE OF THE TROLEUM AND NATU-PT. SATISH KUMAR nd (b). Presently 15 exare under drilling in the

g is being done by ONG C other country is involved.

rise.

iring 1992, hydrocarbon made on 6 structures.

## ation of Gas

**RIBHAI PATEL:Will the** DLEUM AND NATURAL o state:

e Government have prition based on its usage;

principles on which this prioritisation has been done and the details of the prescribed priorities;

(c) whether allocation of offshore gas srictly followed these priorities; and

(d) if not, the reasons therefor?

MARCH 11, 1993

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATU-RAL GAS '(CAPT. SATISH KUMAR SHARMA): (a) and (b). Gas allocations have generally been based on the imputed Economic Values (IEVS) of natural gas in each sector with priority being given to the requirements in the fertilizer , power and steel sectors.

(c) Allocation of offshore gas has generally been based of the these priorities.

(d) Does not arise.

[Translation]

## **Gas Production**

237. DR. LAXMINARAYAN PANDEYA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state: (a) whether the Oil and Natural Gas Commission has formulated a development project to increase the production of gas;

(b) if so, the details thereof;

(c) the target fixed for gas production under this project; and

(d) the present gas production in lac cubic metre per day and extent to which it is likely to increase by 1996-97?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATU-RAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (d). ONGC'S Gas production is planned to be increased through additional development of existing field and development of new fields during VIII plan ( 1992-97 The project-wise production of natural gas by 1996-97 is expected to be as under:-

(MN	(MMSCMD)	
a) Additional development of L-II in Bombay High.	2.44	
b) Additional development of L- III in Bombay High	4.52	
c) Neelam	1.80	
d) R- 15 A ( South Heera)	0.11	
e) Panna ( PB, PD, PE )	0.42	
f) S-I Sand ( free gas)	3.00	
g) Gandhar Phase-II	7.14	
h) Additional development of Bassein gas field	5.00	

In addition six medium sized offshore fields of ONGC have been offered to private

companies for development under joint ventuere arrangements with ONGC and these